

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Trump Impex Private Limited Date of Commencement of Liquidation: 21-03-2023; List of Stakeholders as on Date: 24-06-2023; Name of IP: Mr. Atul Tansukhlal Mehta; Process Number: 1; Last 5 digit of registration number: 11670

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				55000				NA
2	Liquidation costs incurred till date				11963				NA
3	Secured financial creditors	3	984881989	3	884337137			100544852	Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	22922813	1	22922813				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	3	474092661					474092661	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		7	1481897463	4	907326913			574637513	